

IN THE HIGH COURT OF JUDICATURE AT PATNA

TENDER NOTICE - 18/2016-17 (PURCHASE CELL)

Quotation is invited from bonafide and reputed firms/suppliers/authorised dealers for the supply of **one cultivator and one trolley** for use of the Court. The firms/suppliers/authorised dealers also should have financial capacity to execute the orders for supply of the articles in time.

The tender must reach to this Court within one week from the date of display. This advertisement can also be downloaded from the website of the Patna High Court: - <http://patnahighcourt.bih.nic.in>.

Terms and Conditions:-

1. The article should be in good condition.
2. The rate quoted in tender should be exclusive of all taxes.
3. No advance payment shall be made.
4. The firms shall submit their bill in triplicate at the time of supply of the articles.
5. The Court reserve the right to accept or reject any or all quotations.
6. Payment will be made through Bank Draft, not in Cash, after delivery and inspection of the goods. In case any defect is found in any of the material, the firm concerned shall replace it immediately free of cost.
7. The quantity of the articles may be increased or decreased as per the requirement.


10/3/17
Officer on Special Duty
Patna High Court